

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) 114,275 in 1951 and 58,401 up to the end of May 1952.

(b) The capacity of the existing factories together with that of the new factories which have been sanctioned is expected to meet the demand of the country.

**WORK CHARGED ESTABLISHMENT (PAY SCALE).**

**462. Shri Vidyalkar:** Will the Minister of Irrigation and Power be pleased to state:

(a) the pay scales of the work charged establishment at—

- (i) Damodar Valley Project
- (ii) Hirakud Project
- (iii) Nangal Bhakhra Project;

(b) the minimum wage that is being paid at each of the above mentioned works to the following categories of workers—

- (i) Sweepers
- (ii) Chaukidars
- (iii) Cleaners
- (iv) Unskilled workers
- (v) those engaged in digging and carrying loads, etc., and messengers, peons, etc.;

(c) whether any minimum wage has been fixed in the case of stone breakers and road makers there; and

(d) whether any minimum wage has been fixed for any other categories?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.

**COTTAGE INDUSTRIES**

**463. Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state:

(a) all steps so far been taken by Government to encourage the Cottage Industries in the country;

(b) what was the total expenditure incurred for this purpose during the 3 financial years ending on 31st March, 1952 and how this amount was spent; and

(c) the amount provided for the purpose in 1952-53 Budget?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) I would refer the hon. Member to the

Cottage Industries special number of the Journal of Industry and Trade for June 1952.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 33.]

(c) Rs. 20 lakhs.

**BRANCHES OF PRESS INFORMATION BUREAU**

**464. Shri C. N. P. Sinha:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the expenses incurred by the Press Information Bureau in its branches at Bombay, Calcutta and Madras in 1950, 1951 and 1952;

(b) the main functions of these branches; and

(c) whether Government propose to continue these branches in future?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A statement showing expenditure incurred on the Branch Offices of the Press Information Bureau at Bombay, Calcutta and Madras during the years 1949-50, 1950-51 and 1951-52, and their main functions is placed on the Table of the House. [See Appendix IX, annexure No. 34.]

(c) Yes.

**OFFICE OF DIRECTOR OF COMMERCIAL INTELLIGENCE**

**465. Shri C. N. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the expenses incurred in the Office of the Director of Commercial Intelligence at Calcutta in 1950, 1951 and 1952 on staff and publications; and

(b) whether there is any proposal for effecting economy?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Precise information is not available. It will be placed on the Table of the House in due course.

(b) Yes, Sir.

**A. I. R. STATION, MYSORE**

**466. Shri Madiab Gowda:** Will the Minister of Information and Broadcasting be pleased to state what improvements have been effected in the A.I.R. station at Mysore after it has been taken over by the Centre?

**The Minister of Information and Broadcasting (Dr. Keskar):** Disc recording facilities were provided at the